

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/429/ (IB)/2017
NAME OF THE PETITIONER(S) : SHIVASAKTHI TEXTILE CHEMICALS PVT LTD
NAME OF THE RESPONDENT(S) : LAKSHMI APPEARLS AND WOVENS LTD
UNDER SECTION : 433(e) (f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. A.G. Sathyanarayana For Petitioner W. Lakshmi
N.A. Mohamed For Respondent
984495216 31/7/17

ORDER

Counsel for Petitioner present. As seen from the order dated 13.06.2017, the direction was given to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 but the Petitioner has not complied with the said provisions on or before 15.07.2017 as per the Notification dated 29.06.2017. Therefore, the petition **abates** and the same is **dismissed** with the liberty to the Petitioner to file fresh petition, if so desired.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)